

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
W.P.(S) No. 5726 of 2015**

CORAM: HON'BLE MR. JUSTICE DEEPAK ROSHAN

For the Petitioner: Mr. A.K. Sahani, Advocate
For the Respondents: Mr. Amit Kumar Das, Advocate
Mr. Sahay Gaurav Piyush, Advocate
Mr. Preity Sinha, Advocate

08/07.09.2021 Heard through V.C.

2. At the request of learned counsel for the petitioner enabling him to file rejoinder to the modification petition, put up this case on 28.09.2021.

3. Let a reminder be sent for appearance of Respondent No.5.

(Deepak Roshan, J.)

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